

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal no. 204 of 2013**

**Dated : 20<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Andhra Pradesh Ferro Alloys Producers Association ... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Shridhar Prabhu**

**Counsel for the Respondent(s): Mr. P. Shiva Rao  
Mr. Brahmananda Rao**

**ORDER**

We have heard the Learned Counsel for the parties. They are directed to file their respective comprehensive written submissions on or before 10.3.2014 after serving copy on the other side.

Post the matter for reporting compliance on **14.03.2014 at Delhi Bench.**

**(Rakesh Nath)  
Technical Member  
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**(Justice M. Karpaga Vinayagam)  
Chairperson**